

तारीख बाद अवधि करना स्वीकार कर लिया है।

इसके अलावा सरकार को ऐसे किन्हीं मामलों की जानकारी नहीं है जिनमें गति बाधित न होने का प्रायश्चात की गई हो।

**पाकिस्तान में गुम्हारों तथा मन्दिरों की हालत**

42. श्री जगन्नाथ राव जोशी :  
 श्री हुकम चन्द कच्छवाय :  
 श्री राम सिंह आयरवाल :  
 श्री श्रींकार सिंह :  
 श्री कंवर लाल गुप्त :

क्या बौद्धिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तान में गुम्हारे तथा मन्दिर जीर्ण भवस्था में हैं;

(ख) यदि हां, तो क्या सरकार ने पाकिस्तान सरकार के साथ इस मामले में कोई पत्र-व्यवहार किया है; और

(ग) यदि हां, तो इसके क्या परिणाम निकले ?

**बौद्धिक-कार्य मंत्री (श्री मु० क० चामला) :** (क) में (ग) पाकिस्तान में गुम्हारों और मन्दिरों की दशा अत्यंत खराब है। गुम्हारों के रख-रखाव और उनकी देखभाल के लिये सेवादार नियुक्त करने का सबान और मन्दिरों से संबन्धित संस्थानों के दुरुपयोग के मामले पाकिस्तान सरकार के ध्यान में लाए जा चुके हैं। यह धासा की जाती है, कि पाकिस्तान सरकार दत्ता को मुम्हारे के लिये जल्दी कार्रवाई करेगी।

#### **Demolition of Mosques in China**

43. **Shri Baburao Patel:**  
**Shri Hakam Chand Kachwai:**  
**Shri Ram Singh Ayarwal:**

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that China is demolishing hundreds of Muslim mosques and burial grounds on a mass scale and growing crops in the space thus acquired;

(b) whether a protest on behalf of the Muslims in India has been lodged against this communistic vandalism of Islamic Institutions;

(c) if so, when; and

(d) if not, the reasons therefor?

**The Minister of External Affairs (Shri M. C. Chagla):** (a) to (d). The Government of India have seen reports of large-scale persecution of Muslim and desecration of mosques in China under the so-called Cultural Revolution. The Government deplore such anti-religious activities. No protest, however, has been lodged with the Government of China since those affected by this persecution are not Indian nationals.

#### **Children's Film Society**

44. **Shri Baburao Patel:**  
**Shri Onkar Singh:**  
**Shri Hakam Chand Kachwai:**

Will the Minister of Information and Broadcasting be pleased to state:

(a) how the criminal charge against the ex-Secretary of the Children's Film Society, who had misappropriated funds of the Society was turned into a civil claim by Government;

(b) the reasons for not filing a criminal complaint against him in spite of perfect evidence of criminal misappropriation of money; and

(c) when the civil suit would be concluded and the chances of recovering the loss from the ex-Secretary?